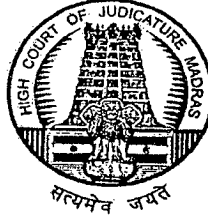


R.O.C.No.87525-A/2019-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 279 / 2019

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Vellore** :

Thiru. M.Selvam, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Vellore, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Vellore.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 20.12.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL